GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA

UNSTARRED QUESTION NO:5568
ANSWERED ON:16.05.2007
SOFTWARE DEVELOPED BY NIC
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

(a) whether the Software produced by NIC is of a very poor quality and based on outdated technology;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether the Government has received any complaints from various Ministries about the non functioning of the software created by NIC;

(d) if so, the details thereof and action taken thereon;

(e) whether the NIC search engine is of a very poor quality and is unable to search pages which are even on the NIC server;

(f) if so, the steps taken to improve the situation;

(g) whether the NIC proposes to take any security steps before entertaining registration for domain name;

(h) if so, the details thereof; and

(i) the registration done by NIC during the last three years, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) and (b): No, Sir. NIC has been developing software/applications since its inception for the various user departments. The software/application is developed using the state-of-the-art technology available at that time. By the time application stabilizes, newer technology may be available as Computer is a fast growing area. The stabilized application is continued under the earlier technology, which was state-of-the-art at that time, as migration of a running application is a tedious task. However, NIC has been working on migration of applications to newer technologies on a continuous basis.

(c) and (d): No, Sir. There is no specific complaint on record . NIC has set up technical support units in various Government departments for providing IT based support on a continuous and regular interaction basis. Any problem projected by the user department is solved there itself.

(e) and (f): No, Sir. NIC has been using the Netscape Search Engine which provides good enough search capabilities . It has basic as well as advanced search facility. However, NIC is trying to get new search engine from companies like Google, Yahoo , etc. Once NIC has settled the terms, it will move to new search engine.

(g): Yes, Sir.

(h) : Before entertaining registration for domain name, the following security steps are being taken:

1. NIC provides the facility of on-line registration for the domains under gov.in. For this the domain seeker has to sign-up with gov.in registry by visiting the website registry.gov.in. On registration of every domain, a unique ID is allocated. The Domain seeker sends the authorization letter in the prescribed format as available in website registry.gov.in and quote the above stated unique ID along with other details. NIC then verifies all the details in the letter against on-line registration and recommends the case for domain registration. Domain name is then allocated after due approval from the Competent Authority.

2. Authorization letter should be in the pre-specified format on letter head of the department/ organization and should be signed by Head of the Department/ organization or a Senior level officer in the Government owning the domain.

3 . NIC has developed the EPP (Extensible Provisioning Protocol) based software application to interface with the Shared Registration System (SRS) of the IN registry of the Government, which was also duly tested & certified through a detailed process by IN registry.

(i) : During the last three years the total number of domains registered are 2339 and the State-wise details are enclosed at Annexure.

State-wise Domains registered so far:

S.No	State	Total No. of Domains
1	Andaman and Nicobar Islands	10
2	Andhra Pradesh	154
3	Arunachal Pradesh	7
4	Assam	53
5	Bihar	14
6	Central/Union	124
7	Chandigarh	156
8	Chhattisgarh	32
9	Dadra and Nagar Haveli	1
10	Daman and Diu	1
11	Delhi	476
12	Goa	17
13	Gujarat	49
14	Haryana	92
15	Himachal Pradesh	62
16	Jammu and Kashmir	17
17	Jharkhand	8
18	Karnataka	157
19	Kerala	126
20	Lakshadweep	6
21	Madhya Pradesh	41
22	Maharashtra	188
23	Manipur	13
24	Meghalaya	61
25	Mizoram	8
26	Nagaland	6
27	Orissa	25
28	Pondicherry	12
29	Punjab	26
30	Rajasthan	38
31	Sikkim	29
32	Tamil Nadu	95
33	Tripura	23
34	Uttar Pradesh	51
35	Uttaranchal	38
36	West Bengal	123

Total Domains   = 2339